

(10)

Central Administrative Tribunal
Principal Bench: New Delhi

C.P. 311/2000 In
O.A. 1216/1996

New Delhi this the 24th day of August, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

Constable Shiv Raj Singh No. 53/PCR,
S/o Late Shri Hukam Chand,
R/o H.No. 272, Village-Nahar Pur,
Delhi-85.

..Applicant

(By Advocate: Shri Shankar Raju)

Versus

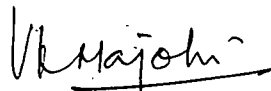
Shri T.N. Mohan
Dy. Commissioner of Police
H.Q-I,
Police Head Quarters, I.P. Estate,
M.S.O. Building, New Delhi.

..Contemnor

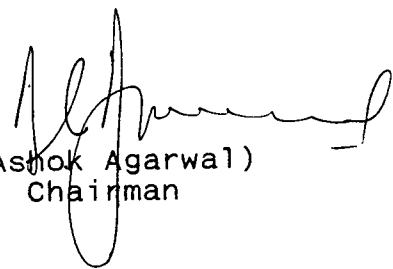
ORDER(Oral)

By Mr. Justice Ashok Agarwal, Chairman

Shri Shankar Raju, learned advocate
appearing on behalf of applicant seeks leave to
withdraw the Contempt Petition as the respondents have
started taking steps for implementing the order dated
7.1.2000 in OA No. 1216/96. Prayer in the
circumstances is granted with liberty.



(V.K. Majotra)
Member (A)



(Ashok Agarwal)
Chairman

cc.